


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.64/ BB/2017	-	Admission	Rule-6 of IB	Rebatt Ltd. Vs Microsun Solar Tech Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	TUSHAR.Y.V 8722310679	PETITIONER, OPERATIONAL CREDITOR	

Counsel for petitioner is present. He requested time to comply the objections.

List it on 14.08.2017.


MEMBER (J)


MEMBER (T)